

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.161 of 2015 &
IA No. 259 of 2015**

Dated : 17th August, 2015

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of :

Sasan Power Ltd.

...Appellant(s)

Versus

**Central Electricity Regulatory Commission
& Ors.**

...Respondent(s)

Counsel for the Appellant(s) : Ms. Janmali Manikala
Mr. Vishrov Mukherjee

ORDER

Appellant has circulated a letter for adjournment on the ground that counsel is not available.

As requested, the matter is adjourned to **28.08.2015.**

**(T. Munikrishnaiah)
Technical Member
Ts/pr**

**(Justice Ranjana P. Desai)
Chairperson**